

RAASI REFRACTORIES LIMITED

Regd Office: H.No. 6-3-347/C, Sandhya Enclave, Flat No. 503, Plot No. C, S. No.146,
Dwarkapuri Colony, Punjagutta, Hyderabad-500082,Telangana.
Tel: 040-23355462; Fax 040-23355461

POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of Mr. Konda Laxmaiah and Ramlaxman Parboiled Rice Private Limited ("Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations") in respect of Open Offer to acquire 12,25,416 Equity Shares, constituting 26% of the voting Equity Share Capital (the "Offer") of Raasi Refractories Limited ("Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on March 9, 2015 in (a) Business Standard, all India English and Hindi editions; (b) Mumbai Lakshwadeep, Mumbai Marathi edition; and (c) Prajashakti, Hyderabad Telugu edition.

1. Name of the Target Company : Raasi Refractories Limited
2. Name of the Acquirers : Mr. Konda Laxmaiah and Ramlaxman Parboiled Rice Private Limited
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Aarthi Consultants Private Limited
5. Offer Details:
 - a. Date of Opening of the Offer : May 25, 2015
 - b. Date of closure of the Offer : June 5, 2015
6. Date of payment of consideration : June 13, 2015
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 4.75	Rs. 4.75
7.2	Aggregate number of shares tendered	12,25,416	4,899
7.3	Aggregate number of shares accepted	12,25,416	4,350
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 58,20,726/-	Rs. 20,662.50
7.5	Shareholding of the Acquirers before Agreement / Public Announcement (No. & %)	NIL	NIL
7.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	23,87,220 50.65%	23,87,220 50.65%
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	12,25,416 26.00%	4,350 0.09%
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	36,12,636 76.65%	23,91,570 50.74%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 23,25,916 (49.35%) Post-Offer : 11,00,500 (23.35%)	Pre-Offer : 23,25,916 (49.35%) Post-Offer : 23,21,566 (49.26%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

On Behalf of the Acquirers issued by the Manager to the Offer

MANAGER TO THE OFFER

ARIHANT capital markets ltd.



Merchant Banking Division

SEBI REGN NO.: INM 000011070

1011, Solitaire Corporate Park, 1st floor,
Building No. 10, Guru Hargovindji Marg,
Chakala, Andheri (E), Mumbai - 400 093.

Tel : 022-42254800/862; Fax : 022-42254880

Email: mbd@arihantcapital.com;

Website: www.arihantcapital.com

**Contact Persons: Mr. Amol Kshirsagar /
Mr. Satish Kumar P.**

Place : Mumbai

Date : June 18, 2015